

SOCIETY FOR CONSTITUTIONAL LAW & HUMAN RIGHTS School of Law, UPES



UPES School of Law Society for Constitutional Law & Human Rights

Presents

National Constitutional Law Olympiad, 2018-19

1st National UPES SoL - SCLHR Constitutional Law Quiz Competition, 2018

About The Society

SCLHR is a forum dedicated to promote research, to increase student's ability to interpret the law to the changing situations, spread awareness of issues dealing with Comparative Constitutional law & Human Rights. The mission of the society is to promote research dealing with Constitutional Law & Human Rights topics; to make the constitution and human rights, a subject matter to read, explore, discuss debate and deliberate upon by the students beyond the classroom.

About the Event

On the auspicious occasion of Constitution Day, we are pleased to announce the 1st National Constitutional Law Olympiad being organised by Society for Constitutional Law & Human Rights. The society aims to conduct several competitions over a span of 1 year under this Olympiad. In its first, Society announces the 1st National UPES SoL – SCLHR Constitutional Law Quiz Competition.

Themes

The theme for the competition shall be covered from the following:

- The Constitution of India
- Constitutional Law

Eligibility for the participants:

Students perusing any courses from a recognized university/Institute shall be eligible to participate.

Guidelines for the competition:

- 1. A team consisting of 2 individuals are allowed to participate. Multiple participations from the same institute will be considered for the competition.
- 2. The Competition will be in two rounds. The details of the said rounds are as follows:
- a) Round 1st 50 MCQs with a time limit of 30 minutes.
- b) Round 2nd Oral Round (To be disclosed on spot).
- c) Only The Teams qualifying Round 1 will go to Round 2.
- d) In case of tie among teams at any level, a rapid fire round will be conducted to break such tie.

Prizes

First Prize: ₹5,000 + Trophy Second Prize: ₹3,000 + Trophy Third Prize: ₹2,500 + Trophy Certificate of Merit

Registration: ₹800 Per Team

Registration Link - https://goo.gl/q2zPxP

Payment Details BENEFICIARY NAME - NATIONAL LITIGATION WORKSHOP BANK ACCOUNT NUMBER - 95957777769696 IFSC CODE - YESB0000115 BANK - YES BANK BRANCH - RAJPUR ROAD, DEHRADUN

Important Deadlines: Last Date of Registration: 20th November 2018. Event Date: 26th November 2018. Venue: School of Law, University of Petroleum and Energy Studies, Knowledge Acres, P. O. Kandoli Via-Prem Nagar, Kandoli Campus, Dehradun, (UK) 248007 Timing: 9 Am to 5 PM.

Contact Details

In case of any query feel free to contact Gautam Kumar – 8755014760 Pramod Panwar – 7060136199 Student Coordinators, SCLHR, SoL, UPES. Email – sclhr@ddn.upes.ac.in